

राजस्थान सरकार  
विधि एवं विधिक कार्य विभाग

क्रमांक प-19(6) न्याय/2017

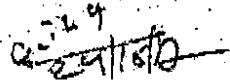
जयपुर, दिनांक 24/10/2017

:-ORDER:-

माननीय उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा **Shri Suresh Chand Bansal, Additional District & Session Judge No.1, Jaipur Metropolitan, Jaipur** को अपने पद के कार्य के अतिरिक्त **Presiding Officer in Commercial Court (District Level) hq. At Jaipur Metropolitan, Jaipur** का अतिरिक्त कार्य सम्पादित करने हेतु एतद्द्वारा नियुक्त/पदस्थापित करती है।

**Note-** Shri Bansal who have been appointed as P.O. of the Court stationed at the same headquarter in addition to his own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which he is holding additional charge.

By Order of Governor

  
Principal Secretary, Law

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. विशिष्ट सहायक, माननीय विधि राज्यमंत्री महोदय, राजस्थान सरकार, जयपुर।
2. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर के पत्र क्रमांक 10641 दिनांक 24.10.2017 के क्रम में।
3. संबंधित अधिकारी 'मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
4. संबंधित अधिकारी की निजी पत्रावली।
5. रक्षित पत्रावली।

  
Joint Secretary, Law

**RAJASTHAN HIGH COURT, JODHPUR**

No.Estt.b2(v)1/WA/2017/10654

Date : 25.10.2017

Copy forwarded to the following for information and necessary action :-

- 1.P.S. to All Hon'ble Judges sitting at Jodhpur.
- 2.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 3.The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 4.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, RHC, Jodhpur/ Bench, Jaipur.
- 5.Shri Suresh Chand Bansal, ADJ No.1, Jaipur Metropolitan, Jaipur.
- 6.Commercial Court(District Level) Hq. At Jaipur/Concerned earlier commercial Courts in each district(ADJ/DJ).
- 7.All District & Sessions Judges/Treasury Officer, Jaipur.
- 8.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 9.RJS-Estt. Section/Confidential Section/ Statistics Section/General Section/ Subordinate Court(Estt.) Section/RJS Leave Clerk/ Building Side/Computer Cell.
- 10.A.O.J.,Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

  
25.10.2017  
REGISTRAR(ADMN.)